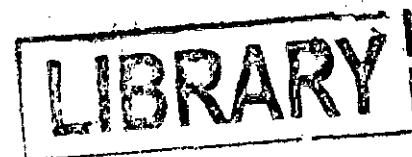


CENTRAL ADMINISTRATIVE TRIBUNAL
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata

ORDER SHEET



COURT NO. : 2

30.09.2020

M.A./350/447/2020

O.A./350/1206/2019

(FOR EARLY HG)

ITEM NO:4

FOR APPLICANTS(S) Adv. :

TAPAN KUMAR MAHAPATRA

-V/S-

ATOMIC ENERGY

MR. T. BHANJA

MR. K.K. MAITY

FOR RESPONDENTS(S) Adv.:

MR. R. HALDER

Notes of The Registry	Order of The Tribunal
	<p>Heard both ld. Counsel at length.</p> <p>2. Ld. Counsel for the respondents would furnish an affidavit as directed by this Tribunal on 26.9.2019. The said affidavit is taken on record.</p> <p>3. An M.A. bearing No. 350/00447/2020 arising out of O.A. No. 350/01206/2019 is taken up for consideration.</p> <p>4. The applicant has primarily prayed for the following in his M.A.:-</p> <p>(a) Set aside the letter being VECC/Per-TKM/807-954/716 dated 04.08.2020 forwarded by the Assistant Personnel Officer (Estt.), Variable Energy Cyclotron Centre, Department of Atomic Energy, Kolkata.</p> <p>(b) Fix a date for early hearing of the O.A. being No. 1206 of 2019."</p> <p>The prayer at (a) is disposed of by granting liberty to the applicant to pray for suitable amendments to the O.A. with a copy to the respondents.</p> <p>5. Ld. Counsel for the applicant files his rejoinder to the O.A..</p>

List this matter on 23.12.2020, which disposes of the prayer at (b) of the M.A.

6. The M.A. stands disposed of.

(DR. NANDITA CHATTERJEE)
MEMBER(A)

SP